

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

204. IA/2008/2020 IA/2030/2020 IA/2217/2021 IN C.P. (IB)/2824(MB)2019
IN THE MATTER OF

Punjab National Bank

Vs

Paramount Content Syndicators Pvt Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 10.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RP: None

For the Respondent:

ORDER

I.A. 2008/2020, I.A. 2030/2020 & I.A. 2217/2021

In view of the fact that, notice issued to the RP has not been delivered, adjourned to **03.06.2024**.

Sd/-

MADHU SINHA
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)